

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 136 of 2012 &
I.A.No. 253 of 2012**

Dated: 29th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Wardha Power Co. Ltd.

... Appellant(s)

Versus

**Maharashtra State Electricity Distribution Co.
Ltd. & Anr.**

....Respondent(s)

Counsel for the Appellant(s):

Mr. Sanjay Sen
Mr. Hemant Singh

Counsel for the Respondent(s) :

Ms. Deepa Chawan
Ms. Ramni Taneja
Mr. Kiran Gandhi for R.1

ORDER

The learned counsel for the parties have finished their arguments. They are directed to file their respective Written Submissions on or before 15.02.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **21.02.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs